

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3422
ANSWERED ON:18.08.2003
TOURISM PROJECTS
V. VETRISELVAN

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether a number of Tourism projects which were sanctioned in Seventh, Eighth and Ninth Plan are still lying incomplete;
- (b) if so, the reasons therefor alongwith number of projects sanctioned during the said Plan periods; and
- (c) the steps proposed to be taken by the Government for their completion during the Tenth Plan?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) & (b): Out of 2871 projects sanctioned in various States/UTs during the Seventh, Eighth and Ninth Plan for development and promotion of tourism, some projects have not been completed primarily due to the following reasons:

- Delay in allotment and transfer of land by the Revenue Departments to the Tourism Departments of State Governments.
- Delay in release of funds by the State Governments to the implementing agencies.
- Delay in clearance of projects located in forest areas by the Department of Forest.
- Litigation relating to land selected for the projects.
- Cost escalation due to late commencement of work.

(c) : State Governments have been advised to complete these projects expeditiously. Progress of the projects are being monitored regularly. Review meetings are also held with Senior officers of the State Governments/UT Administrations to expedite implementation of these projects.